

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

UNSTARRED QUESTION NO:349

ANSWERED ON:19.02.2003

DISINVESTMENT OF NALCO

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Will the Minister of DISINVESTMENT be pleased to state:

- (a) whether the Government are considering disinvestment in National Aluminium Company Limited (NALCO);
- (b) if so, the details thereof;
- (c) the number of applications received so far in this regard; and
- (d) the amount likely to be raised from the disinvestment in NALCO?

Answer

MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY AND MINISTER OF DISINVESTMENT (SHF SHOURIE)

(a)&(b) The Government has decided to disinvest 30% of NALCO's equity through public offer of shares, 10% of which would be in the domestic market and 20% through ADR issue to be followed soon after by the sale of 29.15% equity to a strategic partner.

(c) Fifteen Expressions of Interest were received for the strategic sale of NALCO, of which fourteen have been shortlisted as Qualified Interested Parties. (QIPs)

(d) The amount likely to be realised through disinvestment depends on the timing of the disinvestment, performance of the company, level of competition and other factors. It is difficult to estimate the realizable amount with confidence.